

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. IA 2234/2020 IA 1316/2020 IA 1317/2020 IA 206/2021
IA 259/2021 IA 894/2021 IA 1206/2021
In CP(IB)/ 02/MB/2018

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL HELD ON 14.07.2021**

**NAME OF THE PARTIES: - IA 2234/2020 Morgan Securities & Credits
Pvt. Ltd.**

V/s

**Videocon Industries Ltd Through Abhijit
Guhathakurta, RP**

**IA 1316/2020 Maharashtra Rajya Rashtriya
Kamgar Sangh**

**IA 1317/2020 Maharashtra Nav Nirman
Kamgar Sena**

**IA 206/2021 Shubham capital Private Limited
V/s
Abhijit Guhathkurta**

**IA 259/2021 Shyam Sel &Power Ltd
V/s
Abhijit Guhathakurta**

**IA 894/2021 Jubilant Logistics Limited
V/s
Abhijit Guhathakurta**

**IA 1206/2021 Anil Kumar Modani
V/s**

**Abhijit Guhathakurta
IN THE MATTER OF
State Bank of India**

**V/s
Videocon Industries Ltd**

Section: 7 and 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

IA 2234/2020: - Counsel, Mr. Abhishek Puri appeared for the applicant in IA 2234/2020. Counsel Mr. Ameya Gokhale appeared for the RP. Counsel appearing for the RP seeks time to file written submissions. Time granted. The written submissions should be filed within one week. Heard the **IA 2234/2020** and **reserved for Orders.**

IA 1316/2020 and IA 1317/2020:- Senior Counsel, Ms. Gayatri Singh appeared for the applicant in IA 1316/2020 and IA 1317/2020. Counsel, Ms. Meghna Rajadhyaksha appeared for the steering committee/erstwhile RP. Heard the arguments. Counsel appearing for the RP seeks time to file written submissions. The written submissions may be filed within two week time. The advance copy may be served on the other side. List this **IA 1316/2020 and IA 1317/2020** on **12.08.2021** to resume further hearing and to conclude arguments.

IA 206/2021 and IA 259/2021:- Counsel, Mr. Sachin Mandlik appeared for the applicant in IA 206/2021. Counsel, Ms. Meghna Rajadhyaksha appeared for the steering committee/erstwhile RP. Heard both the parties. The parties are directed to submit their written submissions within one week. **IA 206/2021 and IA 259/2021 reserved for Orders.**

IA 894/2021:- Counsel, Mr. Sandeep S Ladda appeared for the applicant in IA 894/2021. List this **IA 894/2021** on **15.07.2021** for hearing. **High on Board.**

IA 1206/2021:- Counsel, Mr. Apoorv Shukla appeared for the applicant in IA 894/2021. List this **IA 1206/2021** on **15.07.2021** for hearing. **High on Board.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)